

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

④


**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**

**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**



**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.09.2017 AT 10.30 AM**

TRANSFER PETITION NO.	TP No. 17/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.20/2008
NAME OF THE COMPANY	Taurus Homes Pvt. Ltd.
NAME OF THE PETITIONER(S)	Komaty Reddy Pratap Reddy & (2) Others
NAME OF THE RESPONDENT(S)	Taurus Homes Pvt. Ltd.
UNDER SECTION	397/398

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Nitish Bandary for P. VIKRAM	Advocate for Petitioner	vikram@culawchambers.com 9949901616	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Surya Satish	Advocate	tsurya.satish@gmail.com 9849034027	
M. Srikanth	Advocate	"	

Heard Shri Nitish Bandary, Learned Counsel for the Petitioner and Shri T. Surya Satish and Shri M. Srikanth, Learned Counsels for the Respondents. The Bench sought certain clarifications and the counsels' requests time till 22.09.2017 for clarifying the same. Post the case on 22.09.2017.

Member (T)

  
Member (J)

bm